50(E) 3)
1,...
10 aged.....3

Declaration of Assets and Liabilities

Year....2025

1,	ALOK	KUMAR	, Son ofRAMANAND PAL,
			toBIHAR VIDHAN SABHA, SECRETARIAT
service and pre	sently wor	king asL1	BRARY ASSISTANT
give herein bel	ow the deta	ails of the as	ssets (immovable, movable, bank balance, etc.) of
myself, my spo	use and de	pendants*:	

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. Description Self Spouse Name(S) Dependant-1 Name No. LAXMI KUMARI Dependant-2 Name Dependant-3 Etc. Name (i) Cash 3000/-2,000/-(ii) Deposits in Banks, Financial Institutions And Non-Banking 2,700/-15,000/-Financial Companies (iii) Bonds, Debentures and Shares in NIL NIL companies (iv) Other financial institutions, NSS, Postal 40,000/-NIL Savings, LIC Policies, etc (v) Motor Vehicles SP125 HONDA MOTORCYCLE(LMV) (details of BR01EX6375 make, etc.) VALUE- 40000/-HERO GLAMOUR NIL MOTORCYCLE(LMV) BR50X5177 VALUE- 52000/-(vi) Jewellery (give GOLD-200gm, details of GOLD - 50 gm VALUE- 11,60,000/weight and VALUE- 2,90,000/-SILVER -1200gm. value) , VALUE- 91,200/-(vii) Other assets, such as values NIL NIL of claims / interests

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Alok Kunar_

11/2/20

1752

^{*} Dependant here means a person substantially dependent on the income of the employee:

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					3
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value			NII	L	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10.02.2025
(a)	(i) Loans from Banks	SBI, BIHAR VIDHAN MANDAL, PATNA	2,47,291/-
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity		

Alak Kumar

	(d) dues to depa		
dealing with telephones (e) dues to departments			
	dealing with gove	Printing and the second second	
-	transport (includ		
	aircraft and helic	oters)	
	(f) Other dues, if		
(1-)	(i) Income Toy in	din a	
(b)	(i) Income Tax ir surcharge [Also i		The state of the state of
	the assessment		N NO- DKZPK0545J
	which Income Ta		97300120724 (A.Y - 2024-25)
	filed. Give also P		
150	Account Number		
	(ii) Wealth Tax [/		
1,423	indicate the asse		
Tir y	year upto which 'Tax return filed.]	ealth	
	(iii) Sales Tax [O	v in	-574 [0] (0)
	case of proprieta		
	business]		
	(iv) Property Tax		
c.	Personal Detail		
GPF/C	PF/PRAN No. :-	110164056366	
Gende	er :-	M (M/F)	
Date o	of Birth :-	0 3 0 4 1	9 9 2 (DD/MM/YYYY)
			(DD/MIN/1111)
Class/	Group :-	B (A/B/C)	
Cadre	:-	BIHAR LEGISLATIVE	ASSEMBLY SECRETARIAT
		(Full Name e.g. B.A.SBihar Ad	
		B.S.S Bihar Secretariat Serv	rice etc.)
Home I	District :-	KAIMUR(BHABHUA)	
	I hereby declare	that the above details are	true to the best of my
know	ledge and belief.		
		Signature	Alok Kumar_
			oyee:ALOK KUMAR
DI-			
Place:PATNA		D! +!	I TOD ADV ACCICTARIT
			LIBRARY ASSISTANT
	PATNA		LIBRARY ASSISTANTLIBRARY

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.